

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2474

ANSWERED ON:08.12.2006

FREEHOLD OF LAND ALLOTTED TO SCHOOLS

Kanodia Shri Mahesh Kumar;Solanki Shri Bhupendrasinh Prabhatsinh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

:

(a) Whether the government has received requests from some public schools of Delhi for converting their land into freehold which was allotted to them by the Delhi Development Authority (DDA) ;

(b) Is so, the details thereof; and

(c) The action taken by the Government thereon ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(c) A representation has been received from Federation of Public Schools on 27.11.2006 regarding conversion of land allotted by Delhi Development Authority

(DDA) to educational institutions from lease hold to free hold. The current policy of conversion of lease hold land to free hold is not applicable to land allotted for institutional purposes.

The representation has, therefore, been referred to DDA for comments.